

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.

Original Application No.245 of 2021 (SZ)

E. Velusamy,
Tiruppur.

... Applicant

Vs

The President,
Kanakkapalayam Panchayat,
Tiruppur and others.

...Respondents

INDEX

S.No	Description	Page No.
1.	COMPLIANCE REPORT FILED BY THE 2 ND RESPONDENT - TAMIL NADU POLLUTION CONTROL BOARD	1 - 8



Advocate
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.

1

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No. 245 of 2021

E. Velusamy, Tiruppur,
2/811, Palla Thottam,
Kanakampalayam,
Perumanalloor, Vazhi,
Tiruppur - 641 666.

...Applicant

Vs

1. The President,
Kanakampalayam Panchayat,
2/99A, Raja Street,
Kanakampalayam,
Tiruppur.
2. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Kumaran Complex, Kumaran Road,
Tiruppur - 641 601.
3. The District Collector,
Karuppa Gaundanpalayam,
Tiruppur, Tamil Nadu - 641 604.
4. The Block Development Officer,
Tiruppur Panchayat Union,
Court Street, Kumaran Road,
Tiruppur - 641 601.

...Respondents

COMPLIANCE REPORT FILED BY THE 2nd RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD.

I, M.Saravanakumar, S/o. R. Mahalingam, Hindu, aged about 58 years, having my office at II floor, Kumaran Commercial Complex, Kumaran Road, Tiruppur - 641601 do hereby solemnly affirm and sincerely state as follows:-

1. I am the District Environmental Engineer, Tamil Nadu Pollution Control Board, Tiruppur North, and as such I am well acquainted with the facts of the case from the records.


District Environmental Engineer,
Tamilnadu Pollution Control Board,
Tiruppur North.

2. It is respectfully submitted that a case was filed by Thiru.E.Velusamy, 2/811, Palla Thottam, Kanakampalayam, Perumanallur Vazhi, Tiruppur in O.A. No. 245 of 2021, dated: 03.01.2022 before the Hon`ble NGT (Southern Zone), Chennai regarding discharge of untreated sewage into the agricultural land of the applicant.

3. It is respectfully submitted that in continuation of subsequent orders, the Hon`ble NGT (SZ), Chennai in its order dated: 30.05.2023 has directed as follows:

“....6. Time and again, this Tribunal has been insisting on going for “Phytorid Waste Water Treatment Technology” which is introduced by the NEERI in places where there is no Under Ground Sewerage System (UGSS).

“....7. So, let the Pollution Control Board and the District Collector explore the possibility for the implementing the “Phytorid Waste Water Treatment Technology” for treating the sewage water and file a detailed report in this regard.

4. It is respectfully submitted that the District Collector has instructed the local body vide letter dated 09.08.2023 to implement the “Phytorid Waste Water Treatment Technology” to treat the sewage generated from Washington Nagar and Sri Kamatchi Nagar Extension of Kanakkampalayam Panchayat, Tiruppur North Taluk and also to furnish the detailed report for the implementation of “Phytorid Waste Water Treatment Technology” with the time bound schedule for implementation of the same within 15 days. Further, a reminder letter was sent from this office to the Block Development Officer, Tiruppur Panchayat Union, Tiruppur and the President,


District Environmental Engineer,
Tamilnadu Pollution Control Board,
Tiruppur North.

Kanakampaalayam Panchayat Tiruppur Panchayat Union, Tiruppur for the same vide T.O. letter dated 26.08.2023.

5. It is respectfully submitted that in the mean-time, again a complaint was received from Thiru.E.Velusamy, 2/811, Palla Thottam, Kanakampaalayam, Perumanallur Vazhi, Tiruppur, Based on the complaint, the agricultural land of the complaint was inspected on 05.09.2023 and the following were noticed:

1. It was noticed that the applicant's land and the small earthen ponds (Kuttai) - 2 Nos. in the applicant's land were found dry and no waste water flow was noticed.
2. The panchayat has provided separate pipe line after the soak pit of Sri Kamatchi Nagar Extension to divert a portion of waste water to nearby land for growing plantain trees. And also a meager portion of waste water flow was discharged in to the drainage canal.

6. It is respectfully submitted that further, during inspection it was informed by the Panchayat official that they are preparing proposal for the implementation of "Phytorid Waste Water Treatment Technology" to treat the sewage generated from Washington Nagar and Sri Kamatchi Nagar Extension of Kanakkampalayam Panchayat, Tiruppur North Taluk.

7. It is respectfully submitted that in continuation, the President, Kanakampaalayam Panchayat, Tiruppur Panchayat Union, Tiruppur has replied with letter dated: 22.09.2023 and stated that Kanakampaalayam Panchayat has obtained cost estimation for "Phytorid Waste Water Treatment Technology" from the Union Engineer, Tiruppur Panchayat Union and it


District Environmental Engineer,
Tamilnadu Pollution Control Board,
Tiruppur North.

comes about Rs. 2.78 Lakhs to treat the waste water generated from Washington Nagar and Sri Kamatchi Nagar Extension of Kanakkampalayam Panchayat, Tiruppur North Taluk, Tiruppur. Further, requested one year time to obtain the required fund from Central Funding Agency and Swachh Bharat Mission Fund and to complete the "Phytorid Waste Water Treatment Technology" project. Also the President, Kanakampaalayam Panchayat stated that the removal of silt in soak pits provided at Washington Nagar is under progress. Also, 25 Trees canna indica and plantain are planted near the soak pit so as to utilize the over flow, if any, to the trees and to ensure no waste water flow leading to Thiru.E.Velusamy's land. The Copy of the reply letter from the President, Kanakampaalayam Panchayat Tiruppur Panchayat Union, Tiruppur is enclosed herewith.

8. It is respectfully submitted that in view of the above facts, it is humbly submitted the following before the Hon'ble National Green Tribunal (Southern zone), Chennai:

1. The applicant's land and the small earthen ponds (Kuttai) - 2 Nos. in the applicant's land were found dry and no waste water flow was noticed.
2. The Block Development Officer, Tiruppur Panchayat Union, Tiruppur and the President, Kanakampaalayam Panchayat Tiruppur Panchayat Union, Tiruppur District may be directed to complete the implementation of "Phytorid Waste Water Treatment Technology" to treat the sewage generated from Washington Nagar and Sri Kamatchi Nagar Extension of Kanakkampalayam Panchayat, Tiruppur North Taluk, Tiruppur within a period of 3 months.


District Environmental Engineer,
Tamilnadu Pollution Control Board,
Tiruppur North.

3. The Kanakkampalayam Panchayat may be directed to maintain the soak pits in Washington Nagar and in Sri Kamatchi Nagar Extension properly and ensure that no waste water flow into the Applicant's land at all time.
4. Alternatively, the Kanakkampalayam Panchayat may be directed to transport the sewage through tanker lorries to the nearest STP for treatment and disposal till the implementation of "Phytorid Waste Water Treatment Technology" by Kanakkampalayam Panchayat.

9. Again, the agricultural land of the applicant was inspected on 20.02.2024 and the following are submitted:

1. Stagnation of waste water in the small earthen pond (Kuttai) located inside the applicant's land was noticed.
2. The Panchayat has diverted the waste water in to the drainage canal before the soak pit located at Sri Kamatchi Nagar Extension, resulting in the flow of waste water in the drainage leading to Applicant's land was noticed.
3. The Panchayat has constructed 3 tanks and earth work excavation for proposed STP was under progress at Sri Kamatchi Nagar Extension.
4. The samples of waste water (2 Nos.) from the drainage canal and in the earthen pond (Kuttai) in the applicant's land were taken and handed over to the O/o. District Environmental Laboratory, TNPC Board, Tiruppur for analysis.


District Environmental Engineer,
Tamilnadu Pollution Control Board,
Tiruppur North.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (SZ) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.


District Environmental Engineer,
Tamilnadu Pollution Control Board,
Tiruppur North.

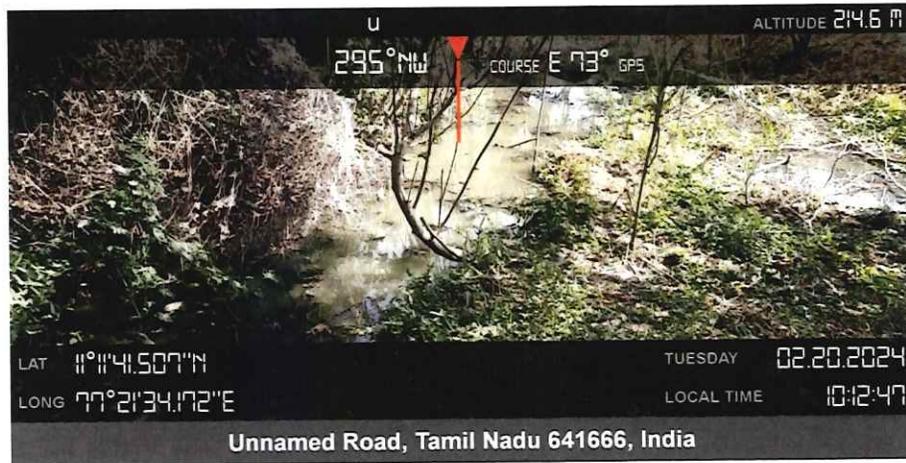
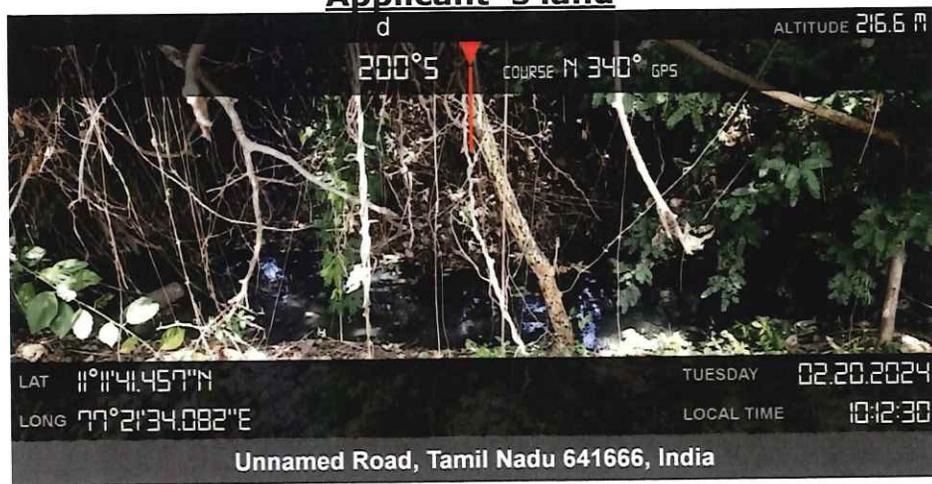
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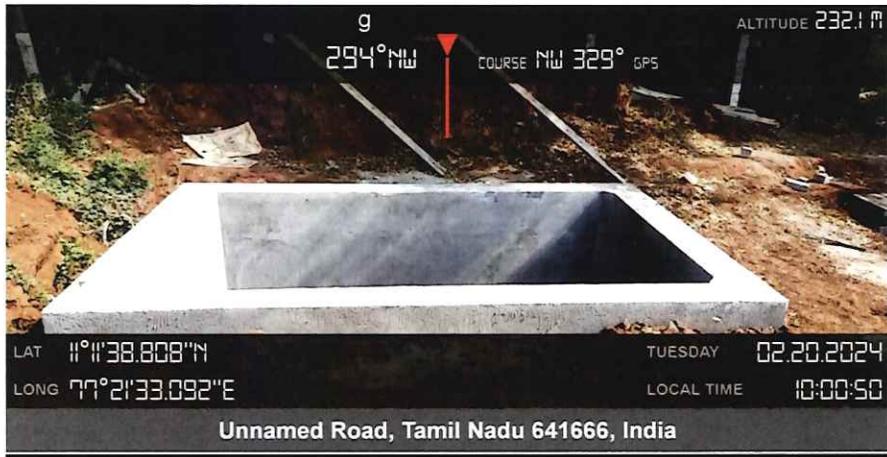
VERIFICATION

I, M.Saravanakumar, S/o. R. Mahalingam, working as District Environmental Engineer, Tamil Nadu Pollution Control Board, Tiruppur, do hereby verify that the contents of above report are true to the best of my knowledge through records.


District Environmental Engineer,
Tamilnadu Pollution Control Board,
Tiruppur North.

DEPONENT

Photos taken on 20.02.2024Stagnation of Waste water in the Earthen pond (Kuttai) in the Applicant`s landFlow of waste water in the drainage canal from Sri Kamatchi Nagar Extension leading to Applicant`s land



Construction of 3 tanks at Sri Kamatchi Nagar Extension.



Green belt development nearby Sri Kamatchi Nagar Extension

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COMPLIANCE REPORT FILED BY THE 2ND
RESPONDENTS - TAMIL NADU
POLLUTION CONTROL BOARD.

Advocate for Respondent : TNPCB
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.

Date:29.02.2024

Date of hearing on:16.04.2024